

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/\_\_\_\_\_/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the July, 2021.

Sub:- **Earned leave.**

Ref:- Your letter No. Dated 15.07.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted extension of **earned leave upto 23.07.2021 along with station leave permission, with your official vehicle, at your own cost, till the morning of 26.07.2021, subject to submission of your latest Leave Admissibility Report.**

Yours faithfully,


Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/3037/A, dated**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. ✓ The Project Manager, Gauhati High Court.



**JT.REGISTRAR (VIGILANCE)**

Sd/-